

346 *Report of the department* [RAJYA SABHA]
Standing Committee on
and Public

related Parliamentary
Food, Consumer Affairs
Distribution

[Secretary-General]

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Banking Laws (Amendment) Bill, 2012, as passed by Lok Sabha at its sitting held on the 18th December, 2012."

Sir, I lay a copy of the Bill on the Table.

REPORT OF COMMITTEE ON PETITIONS

SHRI P. RAJEEVE (Kerala): Sir, I present the Hundred and Forty-fourth Report (in English and Hindi) of the Committee on Petitions on the Action Taken by Government on the observations/recommendations contained in Hundred and Thirty-sixth Report on the petition praying for benefits of pay revision and pension to the VRS optees and retirees of IFCI.

REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI PYARIMOHAN MOHAPATRA (Odisha): Sir, I present the Sixty-sixth report (in English and Hindi) of the Committee on Government Assurances.

STATEMENT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement showing action taken by the Government on the Recommendations contained in Chapters I and V of the Seventeenth Report (Fifteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on External Affairs (2011-2012) on the action taken by the Government on the Recommendations contained in the Fourteenth Report (Fifteenth Lok Sabha) on "Demands for Grants (2012-2013)" of the Ministry of External Affairs.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

SHRI KAPTAN SINGH SOLANKI (Madhya Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-sixth Report of the Department-related